

RAJYA SABHA

*Friday, the 8th August, 1975/the
17th Shravana, 1897 (Sata)*

The House met at eleven of the clock,
Mr. Chairman in the Chair.

PAPERS LAID ON THE TABLE

Annual Report (1973-74) of the Development Council for Automobiles, Automobile Ancillary Industries, Transport Vehicle Industries, Tractors, Earthmoving Equipment and Internal Combustion Engines

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH) : On behalf of Shri A. C. George, Sir, I beg to lay on the Table, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951, a copy (in English and Hindi), of the Annual Report of the Development Council for Automobiles, Automobile Ancillary Industries, Transport Vehicle Industries, Tractors, Earthmoving Equipment and Internal Combustion Engines for the year 1973-74. [Placed in Library. See No. LT-9929/75]

Statements showing the action taken by Government on the various assurances, promises and undertakings given during the different sessions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): Sir, I beg to lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the sessions shown against each :

(I) Statement No. XI—Eighty-ninth Session, 1974.

(ii) Statement No. VII—Ninetieth Session, 1974.

(iii) Statement No. VI—Ninety-first Session, 1975.

(iv) Statement No. IV—Ninety-second Session, 1975.

[Placed in Library. See No. LT-9939/75 for (i) to (iv)]

The Gujarat and Dadra and Nagar Haveli Rice (Export) and Paddy (Movement Control) Order, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture and Irrigation (Department of Food) Notification G.S.R. No. 425 (E) dated the 24th July, 1975, publishing the Gujarat and Dadra and Nagar Haveli Rice (Export) and Paddy (Movement Control) order, 1975. [Placed in Library. See No. LT-9930/75]

Delhi Administration Notifications under the Motor Vehicles Act, 1939 and related papers

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI) : Sir, I beg to lay on the Table :—

I. A. copy each (in English and Hindi) of the following Notifications of the Delhi Administration, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, together with Explanatory Memoranda on the Notifications :—

(i) Notification No. SECE. 3(II)/73-Tpt/4181, dated the 21st March, 1975, publishing the Delhi Motor Vehicles (First Amendment) Rules, 1975.

(ii) Notification No. SECE. 3(45)/74-Tpt/4369, dated the 29th March, 1975, publishing the Delhi Motor Vehicles (Second Amendment) Rules, 1975.

II. Statements (in English and Hindi) giving reasons for the delay in laying the Notifications mentioned at I (i) and (ii) above.

[Placed in Library. See No. LT-9932/75 for I and II]